

# THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/66/2022-Rect/91

Dated Shillong the 16<sup>th</sup> Dec., 2024

## NOTIFICATION

### RESULT OF THE WRITTEN EXAMINATION FOR THE POST OF STENOGRAPHER GRADE-I

On the basis of the written examination held on 30.11.2024 for the post of Stenographer Grade-I in the High Court of Meghalaya, the following candidates have been found eligible for the speed test. The candidates shall report for the speed test on 15<sup>th</sup> January, 2025 at 10:00 A.M. in the High Court of Meghalaya:

Sl. No.	Roll Nos.	Name of the Candidates
1.	1	SHRI. AGUSTON RANGSAN G MOMIN
2.	3	SMTI. AKHUMI LORRISSA R MARAK
3.	4	SMTI. ALGIZA CORNELLIA KORDOR RITSHONG
4.	9	SMTI. BAPYNDAPHUN DKHAR
5.	17	SMTI. DOLTISHA MAWLONG
6.	20	SMTI. DUKISUDA PALA
7.	24	SMTI. FREDASUMANCHI M SANGMA
8.	28	SMTI. IBAPYNHUNSHISHA BLAH
9.	29	SMTI. IBAPYNTNGENLANG PAKYNTIN
10.	31	SMTI. JOVITA DARIHUN NONGKYNRIH
11.	33	SHRI. KOUHIK SINGH
12.	37	SMTI. LONGEVITY MARY LYNGDOH
13.	40	SMTI. MAYNOSHA KHARKONGOR
14.	44	SMTI. NESHA TEGITE SANGMA
15.	45	SMTI. NORIPCHI DANAL MARAK
16.	46	SMTI. PINOCHIO G SANGMA

17.	<b>48</b>	SHRI. RAJESH SHAW
18.	<b>49</b>	SHRI. READY KUPAR LYNGDOH
19.	<b>53</b>	SMTI. SHRITY CHERAN MOMIN.
20.	<b>58</b>	SHRI. SOUL CH MARAK
21.	<b>60</b>	SHRI. SUSCHER G MOMIN
22.	<b>63</b>	SHRI. TENGMIT R MARAK
23.	<b>65</b>	SMTI. VARYNIA NONGRUM
24.	<b>66</b>	SMTI. VELLIANA G MOMIN
25.	<b>70</b>	SHRI. YESTAR JANONG

**\*\*Notes:**

Admit Card/Call letter to the eligible candidates for appearance in the speed test are being forwarded to their registered email ID. The Admit Card/Call letter can also be downloaded from the URL <http://megrecruitment.nic.in/mhc> from 19.12.2024.

By Order,

**REGISTRAR GENERAL**  
**Dated 16<sup>th</sup> Dec., 2024**

**Memo No.HCM.II/66/2022-Rect/91-A**

Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
5. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
6. Notice Board.
7. Office file.

**REGISTRAR GENERAL**

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16/12/24